

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2025
ANSWERED ON:19.08.2013
POLLUTION CAUSED BY WASTE TO ENERGY PLANT
Pradhan Shri Nityananda

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the waste-to-energy plant at Okhla in South Delhi, is polluting environment as per the report of National Green Tribunal;
- (b) if so, the details thereof;
- (c) whether such plants in other areas of the capital are equally polluting the environment;
- (d) whether the Government has taken note of such environmental issues and has constituted any committee; and
- (e) if so, the details thereof and the action plan to address the issue?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e): As per the order dated 11/03/2013 of the National Green Tribunal (NGT), Principal Bench, New Delhi in the Application No.22 of 2013, a Committee has been constituted to monitor the Okhla Plant and submit its report. The Committee has accordingly monitored and submitted the report. As per the report, the stack emissions from the waste-to-energy plant at Okhla do not comply with the prescribed norms for two parameters namely, particulate matter and Dioxins & Furans. The composite bottom ash sample complies with the prescribed standards of Volatile Organic Carbon (VOC). Metals in bottom ash and fly ash do not exceed the limit prescribed for categorisation as hazardous waste.

Subsequently, another Committee was constituted vide order of the NGT dated 28/05/2013 to submit a report on the pollution control status of the plant. The committee has submitted its report to the NGT. Only one waste-to-energy plant at Okhla is operational in NCT of Delhi.